COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 235 OF 2017

Dated: 5th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. Brahmani Thermal Power Private Ltd. Appellant(s)

Vs.

M/s Power Grid Corporation of India Ltd. & Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Divyanshu Bhatt

Counsel for the Respondent(s) : Ms. Sanjana Dua for

Ms. Suparna Srivastava for R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter on **24.04.2018.**

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk